Declaration of Assets and Liabilities

I. Rakesh Luma, son/daughter/wife of Radha Lumani aged. 39 years, belonging to Bihar Legis lative Assembly, patna service and presently working as Office Attendant of Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

अविक्वि(स्थाव)

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	(i)	Cash	30001	- Rocha ka	Karishma	Karina	taran tu
	(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies			Nitt	Nill	Nil-
	(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nit	Nil	Nil
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	60,000f Yealy LIC	Nil	Nil	NiL	Nic
	(v)	Motor Vehicles (details of make, etc.)	HIL	NIL	NIL	NIC	NIL
	(vi)	Jewellery (give details of weight and value)	NIL	valueason 5-2-2021 Gold 30go Rg 1,4500)	N,(NîL	NIL
(Other assets, such as values of claims / interests	Ti V-Zien onida	Ni(nil	nil	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. <u>Details of Immovable assets</u>

11 at 91 at 11/2

^{*} Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

	also have to be indicated]					
Sr.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil		Nic	Nic	Níl
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	7835gF Plot noby Khata No 825i cod	NIC	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIC	Nit	Nit	Nil	NiL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Mil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nic	Nic	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 69:02:2021
(a)	(i) Loans from Banks	7,00000 (SBI)	700000t
	(ii) Loans from financial institutions	NIL	10 (2005 107) 10 (1000)
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NiL	idean ractical ries to se out things as a security of a standard
	(b) dues to departments dealing with supply of water	Nil	The second
	(c) dues to departments dealing with supply of electricity	hil	na nathain an

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including		
	aircraft and helicopters) (f) Other dues, if any		EN SERVICES
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return		Visit of the second
	filed. Give also Permanent Account Number (PAN)] — (ii) Wealth Tax [Also	CORPKO312G	Control of her de
	indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		THE STATE OF THE S

<u>- ersonar Detan</u>	
GPF/CPF/PRAN No. :-	PTS/BLA-1354
Gender :-	Mele (M/F)
Date of Birth :-	10111980 (DD/MM/YYYY)
Class/Group :-	(A/B/C)
Cadre :-	Bihar Legislative Assembly Secretarial Service
	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District :-	Patna
I hereby declare knowledge and belief.	that the above details are true to the best of my

Signature YtanglaTYL

Name of Employee: Rakesh Kumas

Designation: Office attendant

Department: Pai har Legislative Assembly

Date: 11-02-2021

Place: Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.